

aiya, Shri Satyendra Narayan Sinha, Shri George Thomas Kottukapally, Shri A. M. Tariq, Shri Kamalnayan Jamnalal Bajaj, Shri B. R. Bhagat, Shri Mathura Prasad Mishra, Shri T. Sanganna, Shri S. R. Damani, Shri Rajeshwar Patel, Shri T. C. N. Menon, Shri Prabhat Kar, Shri R. K. Khadilkar, Shri Bimal Comar Ghose, Shri Arjun Singh Bhardauria, Shri M. R. Masani, H. H. Maharaja Sri Karni Singhji of Bikaner, Shri Premji R. Assar, Shri Tribhuan Narayan Singh, Shri N. Siva Raj, H. H. Maharaja Pratap Keshari Deo, Shri Naushir Bharucha, Dr. A. Krishnaswami and Shri Morarji Desai with instructions to report by the 1st May, 1958."

The motion was adopted

Mr. Deputy-Speaker: The House will now take up the non-official business.

PRIVATE MEMBERS' BILLS AND RESOLUTIONS COMMITTEE

TWENTY-FIRST REPORT

Shri Supakar (Sambalpur): Sir, I beg to move:

"That this House agrees with the Twenty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th April, 1958."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Twenty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th April, 1958."

The motion was adopted

RESOLUTION RE: REORIENTATION OF THE SYSTEM OF EXAMINATIONS—*cond.*

Shri V. P. Nayar (Quilon): Sir, I wonder whether there is a quorum. Now we are entitled to a quorum. It

is a very important subject which is coming up before the House.

Mr. Deputy-Speaker: The bell is being rung.

Now there is quorum. The House will resume further discussion on the Resolution moved by Dr. Deorao Yeshwantrao Gohokar on the 11th April, 1958, regarding re-orientation of the system of examinations.

Out of two and a half hours allotted for the discussion of the Resolution, one hour and forty-one minutes have already been taken up and forty-nine minutes are left for further discussion today.

Is there any hon. Member wishing to speak?

There is no one. Then I call the hon. Minister.

The Minister of Education (Dr. K. L. Shrimali): Mr. Deputy-Speaker, Sir, my hon. friend, Dr. Gohokar, by moving this Resolution has drawn the attention of this House to an important problem which has engaged the attention of educationists for the last fifty years. The examination system has been criticised from every quarter—parents, teachers, society, administrators and everybody. But it has got such a strong hold over our people that in spite of general dissatisfaction with the system there has been little effort to change it and replace it by a better system. This subject forms the subject matter of discussion in various education conferences and committees, both official and non-official, but I must say that so far there has only been a tinkering of the problem here and there and we have not made any substantial progress. The Ministry of Education has recently taken a very important step for bringing about certain radical changes in the examination system. But before I come to this question, I think, it is necessary that we should be clear about the issues involved in this matter.